CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

CENTURY 21st PORTFOLIO LIMITED

Regd. Off.: 8-2-682/3/A&B, 404, Mayfair Gardens, Road No. 12, Banjara Hills, Hyderabad – 500 034.

Further to the Public Announcement ('PA') dated January 01, 2009 to the shareholders of CPL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Mr. Hemraj Baid and Mrs. K. Anasuya** (hereinafter referred to as 'Acquirers') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

1. The existing para mentioned in point No. 2(b) will be read as under:

The Acquirers propose to acquire 6,00,900 equity shares of Rs. 10/- each representing 20% of subscribed capital from the existing shareholders of CPL (other than parties to the Agreements), at a price of Rs. 8.40 per fully paid share ("Offer Price") and Re.0.90 per partly paid share, payable in cash. However, only 5,37,700 fully paid Equity Shares representing 38.48% of voting capital are available in public as on date.

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This announcement would also be available on SEBI website at http://www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers

ASHIKA

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400021.
Tel: +91-22-66111700 Fax: +91-22-66111710
E-Mail: ashika_mumbai@rediffmail.com
Contact Person: Ms. Nimisha Joshi

Place: Mumbai
Date: Feb 05, 2009